

THE HON'BLE SMT. JUSTICE P.MADHAVI DEVI

W.P. No.14736 of 2022

ORDER:

This writ petition has been filed seeking a writ of mandamus declaring the action of the respondents No.5 and 6 in making, releasing and telecasting certain objectionable scenes in the film "The Kashmir Movie i.e. The Kashmir Files" showing mass murders of Kashmiri Pandits by Muslims and exodus of some Kashmiri Pandits during the Kashmir Insurgency causing hurt to the religious sentiments of several Muslims around the world as illegal and arbitrary.

2. The learned Government Pleader for General Administration Department takes notice on behalf of the respondent No.1. The learned counsel Sri T.Srujan Kumar Reddy appears for the respondents No.3 and 4.

3. After hearing the matter at length, the learned counsel for the petitioner seeks permission from this Court to withdraw the writ petition to pursue alternative remedy.

Accordingly, permission is accorded and this writ petition is dismissed as withdrawn with liberty to pursue alternative remedy. No order as to costs.

Miscellaneous applications, if any pending, shall stand closed.

JUSTICE P.MADHAVI DEVI

Date: 23.03.2022
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